

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.S.P. No. 160/(MAH)/2017

CORAM:

Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF  
THE NATIONAL COMPANY LAW TRIBUNAL ON 09.02.2017

NAME OF THE PARTIES: M/s. Mangal Keshav Securities Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956  
and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	<i>Hemant Suri</i>	<i>Advocate</i>	<i>Hemant Suri</i>

ORDER

C.S.P. No. 160/230-232/NCLT/MB/MAH/2017

C.S.P. No. 161/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on **23.02.2017**

Sd/-

**B.S.V. PRAKASH KUMAR**  
Member (Judicial).

Sd/-

**V. NALLASENAPATHY**  
Member (Technical).